

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C. P(IB) No.590/KB/2017


Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th December 2017, 10.30 A.M

Name of the Company	Premier Enclave Pvt.Ltd.-Vs- Balaji Polysacks Pvt.Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

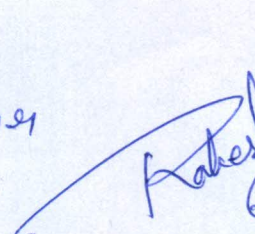
1. URMLLA CHAKRABORTY, Adv.
2. VARUN GARGI, Adv.

For the
financial
creditor


6.12.17

Anik Banerjee, Adv
Rajib Mullick, Adv
Rakesh Sachan, Adv


Corporate Debtor



Rakesh Sachan
6/12/2017

ORDER

Ld. Counsel for the financial creditor and the corporate debtor are present.

Heard. Reserved for order.


(Jinan K.R.)
Member (J)


(V.P.Singh)
Member (J)